

Dr. Dev Nath Verma Vs State

Court: Allahabad High Court (Lucknow Bench)

Date of Decision: Oct. 31, 2019

Acts Referred: Code Of Criminal Procedure, 1973 " Section 24, 161, 195, 226, 227, 228, 239, 340, 482
Indian Penal Code, 1860 " Section 182, 211, 395, 420, 467, 468, 471

Hon'ble Judges: Dinesh Kumar Singh, J

Bench: Single Bench

Advocate: Nandit Srivastava, Bireshwar Nath, Rishad Murtaza

Final Decision: Dismissed

Judgement